

Rajya Sabha

Absence from Sigs. of House

- (1) (i) A copy of the Annual Report of the Indian Institute of Management, Ahmedabad, for the year 1971-72.

2. That at page 2,—

at the end of line 17, add "including the extent of under-utilisation of capacity, if any, during the relevant period due to any cause."

- (ii) A statement (Hindi and English versions) showing (i) reasons for delay in laying the above Report, and (ii) for not laying simultaneously Hindi version thereof, [Placed in Library. See No. LT-6022/73].

12.23 hrs

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

- (2) (i) A copy of the Annual Report of the Indian Institute of Management, Ahmedabad for the year 1972-73.

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Twelfth Report have recommended that leave of absence be granted to the following Members for the periods mentioned against each:

- (ii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously Hindi version of the above Report. [Placed in Library. See No. LT-6023/73.]

- (a) Shri Martand Singh—9th to 16th May, 1973 (Seventh Session) and 23rd July to 5th September, 1973 (Eighth Session).

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

- (2) Shri Ramsahai Pandey—12th November to 12th December, 1973 (Ninth Session).

'In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 12th December, 1973, agreed to the following amendments made by the Lok Sabha at its sitting held on the 4th December, 1973, in the Industries (Development and Regulation) Amendment Bill, 1973:—

- (3) Shri Narendra Singh—12th November to 7th December, 1973 (Ninth Session).

- (4) Shri Tulsidas Dasappa—23rd July to 5th September, 1973 (Eighth Session).

- (5) Shri E. V. Vikhe Patil—16th to 30th November, 1973 (Ninth Session).

- (6) Shri A. K. Gopalan—12th November to 21st December, 1973 (Ninth Session).

- (7) Shri Bishwanath Jhunjhunwala—11th August to 5th September, 1973 (Eighth Session) and 12th November to 10th December, 1973 (Ninth Session).

Clause 2

1. That at page 2, line 13,—

for "commencement" substitute "Introduction in Parliament"; and in line 14 for "Act" substitute "Bill".

Some of them are in the hospital and some of them are outside India.